

(SHRI DIGVIJAY SINH) (a) Yes Sir.

- (b) The proposed policy aims at :
- (i) Protection and enhancement of existing natural forests alongwith their flora and fauna;
 - (ii) Rapid increase in forest and grass cover on all degraded and denuded lands unfit for permanent agriculture; and
 - (iii) Environmentally compatible and efficient management of the forest resources.

This approach is suggested to meet the following vital needs :

- (i) Maintenance of environmental stability;
- (ii) Conservation of natural heritage through preserving flora, fauna and rich biological diversity;
- (iii) Safeguarding the welfare of the Tribal communities;
- (iv) Generating productive employment for the people in the rural areas;
- (v) Meeting the needs of fuel, fodder and minor forest produce for the rural and tribal people.

(c) The draft policy is still under consideration.

Terms of Warranty for Maruti Vehicles

7951. SHRI N.K. SHEJWALKAR : Will the Minister of INDUSTRY be pleased to state :

(a) terms of warranty and after sales service offered by Maruti Udyog Limited to its consumers;

(b) for what period of time will (i) free after sales service (ii) free replacement of spare parts be provided to purchasers; and

(c) the salient features of the company's policy relating to pricing of spare parts, servicing after warranty period and availability of imported spare parts ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) (a) and (b)

The warranty on the Maruti car is for a period of 12 months from the date of delivery, or until the vehicle has been driven for 20,000 kilometres, whichever occurs earlier. The warranty on the van is also for 12 months from the date of delivery, or until the vehicle has been driven for 16,000 kilometres, whichever occurs earlier. For the pickup type vehicles, the warranty is for six months from the date of delivery, or until the vehicle has been driven for 16,000 kilometres, whichever occurs earlier. In addition, Maruti is providing a free pre-delivery inspection servc, as well as three more free inspection services. These three services have to be completed within the prescribed kilometrage, the last service being within 5,500 Kms. Free replacement of parts would be possible, in terms of warranty policy, within the period of warranty.

(c) The company policy is to make available all necessary spare-parts, including imported spare-parts, and to price them in accordance with reasonable commercial norms. Servicing facilities, after the warranty period, would be provided through dealers and other approved service outlets.

राजभाषा अधिनियम, 1963 की धारा 3 (3) का क्रियान्वयन

7952. श्री रामाबतार शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजभाषा अधिनियम, 1963 की धारा 3 (3) में उल्लिखित 14 राज्यों को देश के "क" "ख" और "ग" क्षेत्र के सभी राज्यों में द्विभाषिक रूप में क्रियान्वित किए जाने का प्रावधान है;

(ख) यदि हां, तो महासागर विकास विभाग और "क" "ख" और "ग" क्षेत्रों में स्थित उसके सम्बद्ध और अधीनस्थ कार्यालयों द्वारा वर्ष 1981-82, 1982-83 और 1983-84 के दौरान धारा 3 (3) के राज्यवार और वर्षवार कियान्वयन के प्रतिशत का ब्यौरा क्या है;

(ग) तीनों क्षेत्रों में उपरोक्त 14 मदों का कार्य शत-प्रतिशत द्विभाषिक रूप में करने में क्या कठिनाइयां हैं; और

(घ) इन कठिनाइयों को दूर करने के लिए सरकार द्वारा क्या कदम उठाए गए हैं अथवा उठाये जाने का विचार है ?

विज्ञान और प्रौद्योगिकी, परमाणु ऊर्जा अंतरिक्ष, इलेक्ट्रॉनिक्स और महासागर विकास विभागों में राज्य मंत्री (श्री शिवराज जी० पाटिल) : (क) जी हां, श्रीमान ।

(ख) से (घ) महासागर विकास विभाग ने एक पृथक विभाग के रूप में मार्च, 1982 से कार्य करना शुरू किया है । देश के "क" "ख" और "ग" क्षेत्रों के राज्यों में इस विभाग के कोई सम्बद्ध और अधीनस्थ कार्यालय नहीं हैं । राजभाषा अधिनियम, 1963 की धारा 3 (3) में उल्लिखित 14 मदों में से 7 मदों पर शत-प्रतिशत कार्य द्विभाषिक रूप में किया जा रहा है । शेष 7 मदों के सम्बन्ध में अभी तक ऐसा कोई भ्रवसर नहीं आया है जब इस विभाग को अधिनियम में अपेक्षित अन्य मदों से सम्बन्धित कार्य द्विभाषिक रूप में करने की जरूरत पड़ी हो ।

Declaring of Shri Narayana Jayanti and Samadhi days as Holidays for Central Government Offices in Kerala

7953. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of HOME AFFAIRS be pleased to state :-

(a) whether the Government of India have issued direction declaring Shri Narayana Jayanti and Samadhi days as holidays for the Central Government Offices and undertakings in Kerala for this year;

(b) if so, details of the direction;

(c) whether Government also propose to issue direction declaring these days as holidays for the Central Government Offices and undertakings in Kerala for all the coming years; and

(d) if so, the action taken in this direction ?

THE MINISTER OF HOME AFFAIRS : (SHRI P.C. SETHI) (a) and (b) The Central Government Employees Welfare Coordination Committees in Kerala have been advised to declare the birthday of Sree Narayana Guru as an additional holiday in Central Government Offices during this year, (1984). Holidays in Public Undertakings are not regulated by these orders.

(c) and (d) Future policy in this regard has not yet been formulated.

Rehabilitation of Displaced Persons of Alumina Plant at Damanjodi in Orissa

7954. SHRI GIRIDHAR GOMANGO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the rehabilitation and other facilities of displaced persons of Alumina plant at Damanjodi in Koraput district of Orissa has been included as part of the project by the NALCO;

(b) if so, the project report prepared by the NALCO for rehabilitation and other related matters, details thereof;

(c) funds provided for rehabilitation, compensation and minimum facilities